

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 209
CA No. 13/JPR/2023
Appeal No. 25/252/JPR/2023
Under Section 252(1) of
Companies Act, 2013

In the matter of:

M/s Rahul Powertech Engineers Pvt. Ltd. through its Director Mr. Rahul Jain **...Appellant**

Versus

RoC & Anr. **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Abhishek Aggarwal, Adv.
Aayush Aggarwal, Adv.
Chahat Aggarwal, Adv.
For the RoC : Pooja Singh, JTA

ORDER

List the matter on 12.12.2023.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

November 17, 2023